

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 05-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
AWAIT SUMMON/NOTICE				
1	O.S. 1548/2014 (SUMMONS) IA/1/2014		Muniyamma Vs Chikkathimmakka alias Thimmakka	Chandrashekar K P
HEARING ON IA				
2	O.S. 255/2014 (SUMMONS) IA/1/2014		Sethu Madhava Rao K R Vs Rayappa C	K T Dakappa
3	O.S. 1254/2015 (SUMMONS)		Chinnappa Vs Krishnappa	CHALAPATHI
4	O.S. 85/2018 (SUMMONS) IA/1/2018		Manjesh T Vs Kempamma	SC Vijayakumar
5	FDP 2/2018 (SUMMONS)		Manjunath Vs Gowramma	Anand RB
<u>12:00 P.M - 1:00 P.M</u>				
6	EX 21/2019 (SUMMONS)		Nagarathnamma Vs Komala Krishna Reddy	L Suresh
7	Misc 112/2019 (SUMMONS) IA/1/2019 IA/2/2019		Komala Krishna Reddy Vs Nagarathnamma	N G R
8	O.S. 901/2019 (SUMMONS) IA/1/2019		RATHNAMMA Vs SHIVARAJAMMA	PR D
9	O.S. 1321/2019 (SUMMONS) IA/1/2019 IA/2/2019		Manjunath R N Vs Nagarathnamma	Venkata Reddy C L
10	O.S. 1807/2019 (SUMMONS) IA/1/2019		Radhamma V Vs Venkataswamy L V	V S K
11	O.S. 970/2020 (SUMMONS) IA/1/2020		SULOCHANA Vs SONNAPPA	S V PRAKASH
12	O.S. 1790/2019 (HEARING) IA/1/2019		Nagesh Kumar Vs Chikkegowda	B S S
13	O.S. 1267/2015 (ARGUMENTS.) IA/1/2015		Anil Kumar M Vs Muniraju	V Basavakumar

3:00 P.M - 4:00 P.M

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14	O.S. 652/2019 (ISSUES.)		Krishnegowda G Vs Srinivas K	V Vishwanath
DRAFT ISSUES				
15	O.S. 209/2019 (ISSUES.) IA/1/2019		Eshwarappa Vs Muniyamma	M/S Satyaki Associates
16	O.S. 279/2011 (EVIDENCE.)		MUNIYAPPA` Vs RAMESH BABU AND OTHERS	GOVINDA SWAMY SIDDANOORU VISHWANATHA
CROSS EXAMINATION OF PW				
17	EX 24/2010 (EVIDENCE.) IA/1/2012		MARAPPA Vs C MARIYAPPA	V.B.SHIVAKUMAR
18	O.S. 1397/2011 (EVIDENCE.) IA/1/2011		VENKATASWAMY Vs MUNEGOWDA	SOMARAJU
PLNTF EVIDENCE				
19	O.S. 284/2011 (EVIDENCE.)		MUTHARAYAPPA Vs RAMESH BABU.G	GOVINDA SWAMY D-1 TO 8 - SRI. SIDDANANDA VISHWANATHA
20	O.S. 289/2011 (EVIDENCE.)		NARAYANASWAMY Vs RAMESH BABU AND OTHERS	GOVINDA SWAMY EXPARTY
<u>4:00 P.M - 5:00 P.M</u>				
21	O.S. 1866/2015 (ARGUMENTS.)		State Bank of India Vs Munisiddappa	
22	O.S. 561/2020 (ORDERS.) IA/1/2020 IA/2/2020		Sumarani Vs Pushplatha B H	DHANANJAYA.P.R.
Cases listed below are adjourned due to Covid 19				
23	O.S. 344/2014 (EVIDENCE.) IA/1/2014	21-10-2020	Sampath Kumar Vs Krishnamma	Suresh Subbaiah
24	O.S. 1154/2014 (EVIDENCE.)	21-10-2020	Canara Bank Vs Chelubaraj K	N S J
CROSS EXAMINATION OF DW				
25	O.S. 1421/2012 (EVIDENCE.)	21-10-2020	Mala.N Vs Kemparaja	H.D.LIngaraju
CROSS EXAMINATION OF PW				

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26	O.S. 975/2014 (EVIDENCE.) IA/1/2014	21-10-2020	Sharadamma Vs Anjinappa	R N
27	O.S. 395/2015 (EVIDENCE.)	21-10-2020	Narayanaswamy Vs Devaraj	K M
DEFN EVIDENCE				
28	O.S. 1674/2013 (EVIDENCE.) IA/1/2013	21-10-2020	Irfana Sattar Vs Syed Asif	
PLNTF EVIDENCE				
29	O.S. 257/2012 (EVIDENCE.) IA/1/2012	21-10-2020	CHELUVAMURTHY Vs RAMAIAH	RAGHAVENDRA.K MTD
30	O.S. 1305/2012 (EVIDENCE.) IA/1/2012	21-10-2020	Kadaramma Vs Obalaiah	C.RAVIKUMAR
FUTHER CHIEF OF pw				
31	O.S. 589/2014 (EVIDENCE.)	21-10-2020	Vanitha H S Vs Sunitha	S G D Asso.
32	O.S. 1481/2014 (EVIDENCE.) IA/1/2014	21-10-2020	Mariyamma Vs Kempanna	S A Khadri
33	O.S. 568/2013 (SUMMONS) IA/1/2013	06-11-2020	Anjinamma Vs Poojappa	M N Devraju
34	O.S. 428/2014 (SUMMONS) IA/1/2014	06-11-2020	Narasamma A M Vs Gopalappa A M	Babu D R
AWAIT RECORDS				
35	R.A. 38/2013 (SUMMONS) IA/1/2013	06-11-2020	Muniyamma alias Bodamma Vs Muniyamma	Sangamesh.G.Patil
(O.S./0000883/2008)				
AWAIT SUMMON/NOTICE				
36	O.S. 1568/2014 (SUMMONS) IA/1/2014	06-11-2020	Malathi R Vs Vijaya Prasanna C	Gajendra S
37	O.S. 1583/2014 (SUMMONS) IA/1/2014	06-11-2020	Mangalamma Vs Munivenkatamma	H T J
38	O.S. 2032/2014 (SUMMONS) IA/1/2014	06-11-2020	Gowramma Vs Dodda Muniyamma	SATHYANARAYANA.B.R.
NOTICES				

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39	O.S. 1772/2005 (SUMMONS) IA/1/2005	06-11-2020	AKKAYAMMA Vs H R MANJUNATH	SHIVALINGAPPA
STEPS				
40	O.S. 255/2012 (SUMMONS) IA/1/2012	06-11-2020	DODDAPILLAPPA Vs NARAYANASWAMY	VARDARAJ.P.N
41	FDP 25/2019 (SUMMONS)	23-11-2020	NARAYANAPPA Vs NAGARATHNAMMA	Y VASU
STEPS				
42	O.S. 352/2015 (SUMMONS) IA/1/2015	23-11-2020	Gayoob Vs Lakshamma	V Vishwanath
43	O.S. 205/2019 (SUMMONS) IA/1/2019 IA/2/2019	23-11-2020	Arun Kumar Vs Venu	M Umesh
WRITTEN STATEMENT				
44	O.S. 1162/2019 (SUMMONS) IA/1/2019	23-11-2020	Ramesh M Vs Gopi M	V Vijaya Shekara Gowda
STEPS				
45	EX 55/2019 (SUMMONS)	09-12-2020	Chandrashekar M Vs Ramaiah	K R L
46	EX 4/2020 (SUMMONS)	09-12-2020	Narayanaswamy C B Vs Patel Gopal Gowda, Since Dead by LRs Raju K	B S N
WRITTEN STATEMENT				
47	O.S. 75/2020 (SUMMONS) IA/1/2020	09-12-2020	Madhu Nandhan Vs Ramesh	G Naveen Babu
48	M.C. 53/2020 (NOTICE)	09-12-2020	SHANTHI ALIAS SIDDAMMA Vs MANJUNATHA R	K N A
49	M.C. 93/2020 (NOTICE)	09-12-2020	Bhavikatte Chidanandappa Vs Parvathamma	K S Archana

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11:00 A.M - 12:00 P.M				
1	O.S. 866/2020 (NOTICE) IA/1/2020		MURALIDHAR Vs JAYAMMA	JAGADEESH B M
2	O.S. 472/2019 (HEARING) IA/1/2019 IA/2/2019		Dr. Somaprasad M P Vs Rinny Eapen	Suraj Govinda Raj
3	O.S. 1712/2004 (ARGUMENTS.) IA/1/2004		M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN
4	O.S. 1449/2007 (ARGUMENTS.)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
5	O.S. 1950/2007 (ARGUMENTS.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
6	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ Vs RAMEGOWDA	T. SESHAGIRI RAO KVR
7	O.S. 432/2009 (ARGUMENTS.) IA/1/2009		KAMALA Vs D A KRISHNAMURTHY	SRINIVAS
8	O.S. 1525/2013 (ARGUMENTS.)		Akkayamma Vs Ramaiah	T S C
9	O.S. 1850/2013 (ARGUMENTS.) IA/1/2013		Indiramma M Vs Muninaga Reddy @ M.N. Reddy	L Chandrashekar
10	O.S. 1074/2015 (ARGUMENTS.) IA/1/2015		Mallesha Kumar Vs Gangadhar G H	Shekarappa
11	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S Vs Bhagyalakshmi	N S L
12	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari Vs Bharath Kumar K	K R P
13	O.S. 1027/2017 (ARGUMENTS.) IA/1/2017		Ramesh P Vs Krishna Reddy M R	NARASIMHARAJU
14	O.S. 4/2018 (ARGUMENTS.) IA/1/2017 IA/2/2017		APPAYANNA Vs RAJGOPAL REDDY	S.S.ZULAPI

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15	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Meena N Vs Savitha Anand Kumar B L	Manivannan G
16	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
FURTHER ARGUMENTS				
17	O.S. 619/2017 (ARGUMENTS.) IA/1/2017		Ashwatha Reddy Vs Ramakrishna Reddy	K Varaprasad
18	O.S. 1598/2019 (APPEARANCE OF PARTY)		Malini K Vs Muniyappa	Vinaykumar Ravoor
19	O.S. 694/2020 (OBJECTIONs) IA/1/2020		SUSHEELAMMA Vs NANJEGOWDA	Sriyuth V Sudhakar
3:00 P.M - 4:00 P.M				
20	R.A. 12/2020 (NOTICE) IA/1/2020 IA/2/2020		Narasimha Murthy S R Vs Manjunath Dasappa	S R N
21	M.C. 139/2020 (NOTICE)		MAMATHA K M Vs VEERANNA K N	D.P.NARASIMHAMURTHY
22	M.C. 188/2020 (NOTICE)		MANJUNATH P V Vs MALLIKA ALIAS JAMUNA	N LOKANATH SINGH
23	O.S. 908/2020 (NOTICE) IA/1/2020 IA/2/2020		SUHAS Vs SUJATAMMA S ALIAS SUJATHA	CHANNEGOWDA K R
24	O.S. 172/2005 (HEARING) IA/1/2005		NAGAVENI Vs NARAYANAMMA	K. T. DAKAPPA CKC
25	O.S. 1214/2018 (HEARING) IA/1/2018		Padmavathi B S Vs Intertec Forge Pvt Ltd, Rep by Managing Director	Ananthnarayan B N
26	O.S. 600/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN

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27	O.S. 971/2020 (HEARING) IA/1/2020		GIRIJA Vs CHIKKA VENKATAMMA	T N GOPALA GOWDA
MEDIATION				
28	M.C. 29/2020 (A.D.R)		Sapna Paliwal alias Sapna Mukherji Vs Manu Paliwal	Chandrashekara
29	O.S. 727/2017 (ISSUES.) IA/1/2017 IA/2/2017		Chikkachikkamma Vs Chandrasekhara Reddy V	K Varaprasad
30	O.S. 382/2018 (ISSUES.) IA/1/2018		Kaverappa alias Kaveriga Vs Munivenkatamma	Manjunatha Reddy T
31	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
Cases listed below are adjourned due to Covid 19				
32	O.S. 1825/2008 (SUMMONS) IA/1/2008 IA/2/2008	21-10-2020	BABU REDDY Vs MUNI RAJA REDDY	MRM TNSR
33	O.S. 184/2013 (SUMMONS) IA/1/2013	21-10-2020	Master Thejesh Gowda Vs Ashok	M.R.Muniraju
34	O.S. 187/2013 (SUMMONS) IA/1/2013	21-10-2020	Gopal.B Vs Munegowda	Srinivasa.M.D
35	O.S. 350/2013 (SUMMONS) IA/1/2013	21-10-2020	Chikkappaiah Vs Muniyappa.M	A.K.Nagaraj
36	O.S. 476/2013 (SUMMONS)	21-10-2020	Begumjan Vs Thahra Begum	Malluraiah
37	O.S. 501/2013 (SUMMONS) IA/1/2013	21-10-2020	Gowramma Vs Nanjappa.P	Venkata Reddy
38	O.S. 518/2013 (SUMMONS) IA/1/2013	21-10-2020	Suresh.M Vs Krishnappa	K.Varadarajan
39	EX 25/2013 (SUMMONS)	21-10-2020	Narayanappa.G.V Vs Huchaiah	Siddaiah
(O.S./0000580/2002)				
40	O.S. 873/2013 (SUMMONS) IA/1/2013	21-10-2020	Jayamma Vs Ramaiah	Lokesh.R

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41	O.S. 915/2013 (SUMMONS) IA/1/2013	21-10-2020	Vinod.V Vs Nagarathna.P	H.E.Basavaraj
42	O.S. 1021/2013 (SUMMONS) IA/1/2013	21-10-2020	Srinivasappa Vs Gopalkrishnamurthy.K	M.D.Basavanna
43	O.S. 1374/2013 (SUMMONS) IA/1/2013	21-10-2020	Devanath Vs Saraswathamma	M Nagaraj
44	O.S. 1714/2013 (SUMMONS) IA/1/2013	21-10-2020	Manjamma Vs Shivanna	Srikanth B
45	O.S. 1897/2014 (SUMMONS) IA/1/2014	21-10-2020	Leela Manjunath Vs Nirmala K	K V Venkatesh
46	O.S. 1998/2014 (SUMMONS) IA/1/2014 IA/2/2014	21-10-2020	Papamma Vs Siddamma	Shanthakumar
47	O.S. 2021/2014 (SUMMONS) IA/1/2014 IA/2/2014	21-10-2020	Muddamma Vs Sarojamma	Channabasaveshwara Prakash
48	O.S. 82/2015 (SUMMONS) IA/1/2015 IA/2/2015	21-10-2020	Akhila Begum Vs Naseer Khan	RAMAMURTHY H S and ASSOCIATES
49	O.S. 221/2015 (SUMMONS) IA/1/2015	21-10-2020	Hanumakka Vs Muniyamma	K V R
50	O.S. 312/2015 (SUMMONS) IA/1/2015	21-10-2020	Savithramma Vs Somshekar	Pradeep T
51	O.S. 371/2015 (SUMMONS) IA/1/2015	21-10-2020	Rathnamma Vs Lakkappa	
52	O.S. 412/2015 (SUMMONS) IA/1/2015 IA/2/2015	21-10-2020	Krishnappa Vs Thimmakka	Geetha B R
53	O.S. 734/2015 (SUMMONS) IA/1/2015	21-10-2020	Nagamma Vs Sakkamma	MYLARIAH ASSOCIATES
54	O.S. 913/2015 (SUMMONS) IA/1/2015	21-10-2020	Kempamma Vs Ganga Hanumakka	Sundaresh
55	O.S. 1092/2015 (SUMMONS)	21-10-2020	Muniraju Vs Rangappa	Y.V.RADHAKRISHNA

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56	O.S. 1252/2015 (SUMMONS) IA/4/2015 IA/3/2015 IA/2/2015 IA/1/2015	21-10-2020	Chikkanna Reddy P V Vs Jaya M T	H.S. GIRISH REDDY
57	O.S. 1270/2015 (SUMMONS) IA/1/2015	21-10-2020	Radhamma Vs Munirajanna	R. CHALAPATHI
58	O.S. 1286/2015 (SUMMONS) IA/1/2015	21-10-2020	Govindarajan R Vs Venkatesh	RAGHU PRASAD. B.S
59	O.S. 1317/2015 (SUMMONS) IA/1/2015	21-10-2020	Jyothamma alias Jyothi Vs Kadiramma	Suresh G S
60	O.S. 1357/2015 (SUMMONS)	21-10-2020	Gopalappa Vs Thimmakka	Muniraju
61	O.S. 1647/2015 (SUMMONS) IA/1/2015	21-10-2020	Narayanappa Vs Lakshamma	H.T. JAGANATHA
62	O.S. 1660/2015 (SUMMONS)	21-10-2020	Ramakrishna alias Ramakrishnappa Vs Chandrashekar M	Ganapathi
63	O.S. 1746/2015 (SUMMONS)	21-10-2020	Radhakrishna M Vs Ramana Reddy K	G N N
64	O.S. 1697/2017 (SUMMONS) IA/1/2017 IA/2/2017	21-10-2020	Leelavathi Vs Shambaiah H.M.	Srirama
65	O.S. 1784/2018 (SUMMONS) IA/1/2018 IA/2/2018	21-10-2020	Lakshmi Narayanamma H Vs Rajamma	D Nagaraja Chetty
66	Misc 139/2019 (SUMMONS) IA/1/2019	21-10-2020	Lakshmidevi Vs Muniyamma	C S N
67	O.S. 1017/2019 (SUMMONS) IA/1/2019 IA/2/2019	21-10-2020	Chandru S Vs Shamji Laddha Bhai Patel	K R C R
68	O.S. 1019/2019 (SUMMONS) IA/1/2019 IA/2/2019	21-10-2020	Lakshminarayana Vs Nallamma	MUNIRAJU K N
69	O.S. 1227/2019 (SUMMONS) IA/1/2019	21-10-2020	Manjula C Vs Vasanthi Vallabh Hira	H.S RAMAMURTHY ASSOCIATES

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70	EX 70/2019 (SUMMONS)	21-10-2020	Srimathi R Vs Chinnanna B Y, Since deceased by his LRs. Muniraju C	K N Shiva Reddy
71	O.S. 1651/2019 (SUMMONS) IA/1/2019 IA/2/2019	21-10-2020	Gowthami since minor rep. by her natural guardian and mother Prasanna Lakshmi Vs Dharmendra H.A.	P.S. Manjunatha
72	O.S. 1978/2019 (SUMMONS) IA/1/2019	21-10-2020	Chinnamma Vs Venkatamma	M S S
73	O.S. 345/2009 (EVIDENCE.) IA/1/2009	21-10-2020	NAGAPPA Vs SEERAMMA	ANJANEYA.A.F.
74	O.S. 538/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	21-10-2020	Parvathamma Vs Gundeboyina Ramanaiah alias Penchalaiah	H.T. JAGANATHA
75	O.S. 970/2017 (EVIDENCE.)	21-10-2020	Surendra Babu Vs Muniyappa N K	N K M
76	O.S. 994/2015 (APPEARANCE OF PARTY) IA/1/2015	21-10-2020	Nagamma Vs Imanna R	M.VENKATASWAMY
77	O.S. 1087/2015 (APPEARANCE OF PARTY) IA/1/2015	21-10-2020	Sakamma alias Savithramma Vs Gangamma	Anjana Murthy
78	O.S. 1626/2015 (APPEARANCE OF PARTY) IA/1/2015 IA/2/2015	21-10-2020	Sundaresha R Vs Mahendra R	D H M
79	O.S. 1529/2018 (APPEARANCE OF PARTY) IA/1/2018	21-10-2020	Deepa A Vs Nagarathamma	HARISH S.
80	O.S. 658/2019 (APPEARANCE OF PARTY) IA/1/2019	21-10-2020	Anjinappa Vs Munirajappa	K Shivashankar
81	M.C. 238/2019 (APPEARANCE OF PARTY)	21-10-2020	Beeralingaiah C Vs Chaithra	Venugopal

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 351/2010 (HEARING) IA/1/2010		YELLAMMA Vs SRINIVAS	D.R.RAJASHEKARAPPA
2	O.S. 735/2010 (HEARING) IA/1/2010 IA/2/2010		VENU AND OTHERS Vs HEMAVATHI AND OTHERS	SATHYAKI ASSOCIATES
3	O.S. 681/2011 (HEARING) IA/1/2011		MUNIVENKATAPPA Vs MOHAN.R.	V.P.SHANGUM K.RAJENDRA PRASAD
4	FDP 39/2011 (HEARING)		THIMMAIAH Vs MUTHAIAH	V.SHANKARAPPA
5	O.S. 6/2013 (HEARING) IA/1/2013		Chikkamma Vs Narasimhamurthy	J.C.Kumar
6	O.S. 663/2013 (HEARING) IA/1/2013		Narayanappa Vs Chinnappa	K.Prakash
7	O.S. 1635/2013 (HEARING) IA/1/2013		Gowramma Vs Munirathanamma	S Bheemareddy
8	O.S. 1833/2013 (HEARING) IA/1/2013 IA/2/2013		Muni anjinamma Vs Muniyappa	G.Ramanna
9	FDP 15/2016 (HEARING)		Susheelamma Vs Fathima Mary	M S Nandish
10	O.S. 970/2016 (HEARING) IA/1/2016		Shanazunnisa Vs Shaik Isaq	C Gnanendra
11	O.S. 988/2016 (HEARING) IA/1/2016		Chandrasekhar S Vs Muddanna	A V Srinivas
12	O.S. 1105/2016 (HEARING) IA/1/2016 IA/2/2016		Krishnamurthy R Vs Krishnamurthy	Srinivas
<u>12:00 P.M - 1:00 P.M</u>				
13	O.S. 1210/2016 (HEARING) IA/1/2016		Gulabjan Vs Jabeer Pasha	
14	O.S. 1393/2016 (HEARING) IA/1/2016		Shivakumar Vs Rajanna	

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15	O.S. 1691/2016 (HEARING) IA/1/2016		VENKATAPPA Vs MUNISHAMAPPA	Chandra Shekar
16	O.S. 866/2017 (HEARING) IA/1/2017		Aslam Khan Vs Nagaraj V	
17	O.S. 926/2017 (HEARING) IA/1/2017 IA/2/2017		Bhagya Vs Channigappa	
18	O.S. 1600/2017 (HEARING)		Yeshodamma T L Vs Chandrashekar T L	Prakash B.S.
3:00 P.M - 4:00 P.M				
19	O.S. 1625/2017 (HEARING) IA/1/2017		Shwetha Kumari M. Vs Byrappa M.	
20	O.S. 1635/2017 (HEARING) IA/1/2017		Venkatamma Vs Raju K Y	Venkat C M
21	O.S. 271/2020 (FIRST HEARING)		CANARA BANK CHKKATIRUPATHI BRANCH REPTD BY RITU BANERJEE Vs RANGAPPA K H	RAMANAND ACHAR
22	M.C. 105/2020 (FIRST HEARING)		Suraj Rajan Menon Vs NIL	J T Rajan
23	O.S. 854/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		SABITHA Vs RAGHURAMAREDDY	MANIVANAN
24	O.S. 1658/2013 (ARGUMENTS.) IA/1/2013		Gowramma Vs Chikka Yerrappa	M D V
25	O.S. 835/2016 (ARGUMENTS.)		Padhma Vs Sadappa	K V H
26	M.A. 103/2017 (ARGUMENTS.)		Jayamma Vs Sudha	Y V R
27	O.S. 603/2004 (APPEARANCE OF PARTY) IA/1/2004		NEESA BEGUM Vs ABDUL RAHEEM	UGRAPPA EXPARTE
Cases listed below are adjourned due to Covid 19				
28	O.S. 796/2013 (SUMMONS) IA/1/2013	07-10-2020	Chennamma Vs Rajanna	D.R.Vijayalakshmi

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IRANAGOUDA K KABBUR
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	FDP 30/2018 (HEARING) IA/1/2018	07-10-2020	Hemavathi Vs Hombegowda V	C S S
30	O.S. 1067/2019 (HEARING) IA/1/2019 IA/2/2019	07-10-2020	Arasappa R Vs Hanumakka	H M S
31	O.S. 1818/2019 (HEARING) IA/1/2019	07-10-2020	SANTHOSH KUMAR Vs MEENA KUMARI ALIAS MEENAKUMARI GANAPATHI HEGDE	SRINIVAS N
32	O.S. 119/2020 (HEARING) IA/1/2020	07-10-2020	Doddabhadramma Vs Rudrappa	Kiran B
33	Misc 31/2020 (HEARING)	07-10-2020	Chikka Muniyappa Vs Srinivasa Reddy T	S V Ramachandrappa
34	M.A. 47/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020	07-10-2020	SHIVARAMDAS G Vs TAHSILDAR	M.SRINIVASIAIH
35	O.S. 653/2020 (HEARING)	07-10-2020	BASAVARAJU Vs RAM PRASAD K S	V N R AND ASS
36	O.S. 212/2010 (ISSUES.) IA/1/2010	23-10-2020	KRISHNAPPA Vs NAGARAJA	S.G.PARTHASARATHY DEFT.NO.1, 2, 9 PLACED EXPARTE
37	O.S. 930/2011 (A.D.R) IA/1/2011	25-11-2020	MOHAMMED ZABIULLA Vs MOHAMMED SALEEM	K.SATHISH
38	O.S. 1472/2013 (A.D.R) IA/1/2013 IA/2/2013	25-11-2020	Ms. Prestige Estates Projects Ltd Vs Ramaiah M	Holla and holla
39	O.S. 1075/2016 (A.D.R) IA/1/2016	25-11-2020	Mohan Vs Lakshamma	Harish N
40	O.S. 1342/2016 (A.D.R) IA/1/2016 IA/2/2016	26-11-2020	Muthurayappa Vs Master Sathya J	
41	O.S. 1590/2016 (A.D.R) IA/1/2016	26-11-2020	Bhagyamma Vs Ramakka	B V M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 1150/2018 (A.D.R) IA/1/2018	26-11-2020	Edara Srinivas Hanuman Chowdary, Rep by his PA holder Saritha Devi S Vs M/s Unishire Housing LLP, Rep by its parter Kirti K Mehta	Vasudeva Naidu
43	R.A. 11/2016 (SUMMONS) IA/1/2016 IA/2/2016	04-12-2020	Gurdarshan Singh Dhillon Vs Vasanthabai	Bharath M
44	R.A. 40/2016 (SUMMONS) IA/1/2016 IA/2/2016	04-12-2020	Muniraju Vs Appaiah Reddy	Ravi Kumar
45	O.S. 1079/2017 (SUMMONS) IA/1/2017	04-12-2020	Narayana Reddy N Vs Mallaiah	H B U
46	O.S. 1345/2017 (SUMMONS) IA/1/2017	04-12-2020	Manjula Vs Chinnagunda	
47	O.S. 1618/2016 (EVIDENCE.) IA/1/2016	04-12-2020	M. NARAYANAPPA Vs A. MOHAMMED RASOOL ALIAS MUZEEB PASHA	
48	O.S. 1850/2016 (EVIDENCE.)	04-12-2020	Akkayamma Vs Chinnamma	
49	O.S. 749/2017 (EVIDENCE.) IA/1/2017	04-12-2020	Srinivasa Murthy M S Vs Mohammed Shafiulla	
50	O.S. 1234/2016 (EVIDENCE.) IA/1/2016	07-12-2020	Rajanna Vs Chikkamuniyappa	
51	O.S. 803/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	07-12-2020	Munithayamma Vs Sulochanamma	
52	O.S. 1083/2017 (EVIDENCE.) IA/1/2017	07-12-2020	Doddagundu alias Nagaraj Vs Jayalakshmi alias Jayamma	J Giriraj
53	EX 38/2013 (HEARING) IA/1/2013	16-12-2020	D.C.Raja Reddy Vs B.N.Ramesh Reddy	J.V.Chandra Shekar
(O.S./0001722/2004)				
54	O.S. 851/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	11-01-2021	Meenakshamma Vs Kempamma	Druva Kumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 540/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	11-01-2021	RUKMINI C Vs NARAYANAPPA B H	Sandeep Wilson Andrade
56	O.S. 1928/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-01-2021	SUMA V Vs NARAYANAPPA M	G M
57	O.S. 716/2020 (SUMMONS) IA/1/2020	11-01-2021	RAMAKKA Vs ANJINAPPA	NANDEESH M S
58	O.S. 809/2020 (SUMMONS) IA/1/2020	21-01-2021	NAGAPPA Vs SUBRAMANI N	N K S ASSOCIATES
59	O.S. 845/2020 (SUMMONS) IA/1/2020	21-01-2021	TEJAS PATHI Vs SHASHIKALA S	SATISH V NAIK
60	EX 69/2018 (NOTICE)	21-01-2021	Munikrishnappa M K Vs Munivenkatappa V	Amaresh
61	M.C. 30/2020 (NOTICE)	21-01-2021	Sharavanavva alias Sharanamma Vs Uday Kumar Channabasappa	T C Narayanaswamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1406/2008 (HEARING) IA/1/2008		BHAGYAMMA Vs PILLAIAH	V.VISHWANATH
2	O.S. 861/2010 (HEARING) IA/1/2010 IA/2/2010		MUNINARAYANAPPA Vs LAKSHMAMMA	CHANDRASHEKAR
3	O.S. 1012/2010 (HEARING) IA/1/2010 IA/2/2010		RAMASWAMY AND OTHERS Vs NATARAJ AND ANOTHR	VIJAYASHEKAR GOWDA
4	O.S. 1099/2010 (HEARING) IA/1/2010		HANUMAKKA Vs SRINIVAS AND OTHERS	DINESH GOANKER ASSOCIATES
5	Misc 42/2011 (HEARING) IA/1/2011 IA/2/2011		NAGARATHNAMMA Vs NAGARAJA	ASWATHANARAYANA REDDY
6	O.S. 580/2011 (HEARING) IA/1/2011		SHIVAKUMAR.M. Vs MANGALAMMA	V.N.RUDRESH
7	O.S. 738/2011 (HEARING) IA/1/2011 IA/2/2011		ASHA Vs RAJANNA	KRISHNAREDDY EXPARTE
8	O.S. 827/2012 (HEARING) IA/1/2012		C.A.ASHOK KUMAR Vs MUNEGOWDA	D.NATARAJA
9	O.S. 1512/2012 (HEARING) IA/1/2012		Mohammad Iyaz Vs Fathima Bi	C.Shankar Reddy
10	M.C. 141/2020 (FIRST HEARING)		SIMON SUVARNACHAND KUNTAM Vs NINA ELEZEBETH RAYMOND	RISHI K RUIA
<u>12:00 P.M - 1:00 P.M</u>				
11	O.S. 1461/2006 (ARGUMENTS.) IA/1/2006		H S MANJUNATH SHASTRI Vs P VISHNU PRASAD	T. MANJUNATH
12	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	R.A. 150/2012 (ARGUMENTS.) IA/2/2012 IA/6/2012 IA/5/2012 IA/1/2012 IA/4/2012 IA/3/2012		Vagata Grama panchayath Vs Ramaiah	R.Bhadrinath
(O.S./0000168/2011)				
14	O.S. 1511/2014 (ARGUMENTS.) IA/1/2014		Muniraju Vs Thimmaiah alias Thimmarayappa	Ramakrishna V
15	Misc 41/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		MUNITHAYAMMA Vs AKKAYAMMA	H.T. JAGANATHA
<u>3:00 P.M - 4:00 P.M</u>				
16	O.S. 1589/2012 (HEARING) IA/1/2012		Sabage Gowda.S.H Vs Ramakrishnappa	Nagaiah
17	O.S. 1076/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		Hansraj Doshi Vs Rinku Deshpandey alias Rinku Prakash Talreja	H K S
18	O.S. 1752/2016 (HEARING) IA/1/2016		TTHIMMARAJU Vs NAGARAJU ALIAS RAJANNA	Rakshit K N
19	O.S. 598/2017 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017		Rajeshwari B R Vs Nanjamma	M V N
20	Misc 55/2017 (HEARING) IA/1/2017		Nagaraju M Vs Swarnamma	S N R
21	O.S. 320/2018 (HEARING) IA/1/2018 IA/2/2018		Panchalingaiah Vs Umesh C R	V Viswanath
22	O.S. 1081/2018 (HEARING) IA/1/2018		Shanthamma Vs Dyavanna	A K Venkatesh
23	P and SC 4/2020 (HEARING) IA/1/2020		Nirmala M B Vs NIL	Basavaraj g

4:00 P.M - 5:00 P.M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	M.A. 14/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Masjide Noor Trust Vs Madrassa Dawatul Haq	S M R
25	Misc 85/2017 (ARGUMENTS.)		Philomina Vs Arogyaswamy	Anil Reddy S
26	O.S. 1497/2018 (ARGUMENTS.) IA/1/2018		Sarath Babu K Vs Geetha M S	Manjunatha T B
27	O.S. 469/2019 (ARGUMENTS.) IA/1/2019		Doddaiah Vs Vishwanath H S	M Ramachandra Gowda
28	O.S. 1073/2019 (ARGUMENTS.)		Mallikarjuna Shettappanavar Vs Muthappa	T C N
29	O.S. 354/2008 (ISSUES.) IA/1/2008		THIMMAKKA Vs KRISHNAPPA	B.C. JANARDHANA ABSENT
30	O.S. 1529/2008 (ISSUES.) IA/1/2008		SAMPANGAMMA Vs SHAMANNA	V.NAGAREDDY
31	O.S. 2042/2008 (ISSUES.)		JAYALAKSHMI Vs M DEVARAJU	
ADDL. ISSUES				
32	O.S. 872/2008 (ISSUES.) IA/1/2008		PARVATHI Vs SHIVALINGAMMA	
33	O.S. 1460/2011 (ORDERS.) IA/1/2011		SURESH Vs LAKSHMAIAH.G	K.SRINIVAS
34	O.S. 959/2020 (ORDERS.) IA/1/2020		ABDUL MAJEED Vs SONNALLAPPA	T CHANDRAPPA
35	O.S. 973/2020 (ORDERS.) IA/1/2020		RADHAMMA Vs YALLAMMA	J PATTABHIRAM
36	O.S. 980/2020 (ORDERS.) IA/1/2020 IA/2/2020		PARVATHAMMA Vs MUNIREDDY B	R KRISHNA REDDY
37	O.S. 1765/2018 (OBJECTIONs) IA/1/2018		Lakshamma Vs Ramarathnamma	J Ravikumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 782/2020 (OBJECTIONs) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
Cases listed below are adjourned due to Covid 19				
39	O.S. 56/2010 (ISSUES.) IA/1/2010 IA/2/2010	02-11-2020	K V ANNAYYAPPA @ RUDRAPPA Vs VENKATARAMANAPPA	JV.CHANDRA SHEKAR
40	O.S. 136/2010 (ISSUES.) IA/1/2010	02-11-2020	C N KRISHNAPPA Vs C V NANJAPPA	S.MALLIKARJUNA SWAMY 3 NRN
41	O.S. 969/2014 (ISSUES.) IA/1/2014 IA/2/2014 IA/3/2014	02-11-2020	Kumari Chaithra A Vs Devara Kondappa	M S Shivakumar
42	O.S. 1507/2014 (ISSUES.) IA/1/2014	02-11-2020	Venu Kumar Vs Geetha G	Aravinda Reddy H
43	O.S. 1973/2014 (ISSUES.) IA/1/2014	02-11-2020	Suresh M Vs Chikkanna Dead by his LRs	R Srinivas G
44	O.S. 2040/2014 (ISSUES.) IA/1/2014	02-11-2020	Gowramma N Vs Ammayamma	H.M. ANANDA KUMAR
45	O.S. 1598/2015 (ISSUES.) IA/1/2015 IA/2/2015	02-11-2020	Mamatha Vs Nanjamma	H.M. ANANDA KUMAR
46	O.S. 1365/2016 (ISSUES.) IA/1/2016	02-11-2020	Narayana Reddy N Vs Rajasulochanadevi B V	
47	O.S. 256/2017 (ISSUES.) IA/1/2017	02-11-2020	Vijay Kumar B T Vs Anand B N	
48	O.S. 924/2017 (ISSUES.) IA/1/2017 IA/2/2017	02-11-2020	Govindappa M Vs Jayaramaiah M	V Devaraj
49	O.S. 50/2010 (SUMMONS) IA/1/2010 IA/2/2010	16-11-2020	PUTTARUDRAPPA Vs VEERABHADRAPPA	NAGAI AH
50	O.S. 682/2011 (SUMMONS) IA/1/2011	16-11-2020	LINGAPPA Vs RANGAMMA	NANJEGOWDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 808/2012 (SUMMONS) IA/1/2012	16-11-2020	Muniswamy Vs Sharadamma	HARISH O.K.
52	O.S. 812/2012 (SUMMONS) IA/1/2012 IA/2/2012	16-11-2020	M.Shankar Vs Muninarayanappa	N.S.Sanjay gowda
53	O.S. 1431/2012 (SUMMONS) IA/1/2012 IA/2/2012	16-11-2020	Anjinappa.D Vs Nagaraju.C	A.R.Seetharam Chamber
54	FDP 38/2005 (NOTICE)	16-11-2020	BYRANNA Vs BYAMMA	N G G
55	O.S. 1821/2006 (NOTICE)	16-11-2020	MANJUNATH Vs NAGARATHNA	MANJULA DEVI ASSOCIATES S.B. Lakshmi
56	O.S. 1830/2006 (NOTICE) IA/1/2006	16-11-2020	VENKATAMMA Vs MUNIYAPPA	G.KRISHNAPPA
57	O.S. 2541/2006 (A.D.R) IA/1/2006	16-11-2020	KAMALAMMA Vs GALA HANUMAKKA	P.MAHALINGA BHAT
58	O.S. 192/2006 (EVIDENCE.) IA/1/2006	16-11-2020	K N NARAYANA RAO Vs RANGANATH RAO	
59	O.S. 629/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	16-11-2020	Parvathamma Vs Tony Vincent	P Narayanappa
60	O.S. 1727/2015 (EVIDENCE.) IA/1/2015	16-11-2020	Narayana Reddy V Vs Ashoka Murthy	N. PRAKASH
61	O.S. 373/2016 (EVIDENCE.) IA/1/2016	16-11-2020	Gnanavel S Vs Vijaya Babu B	SRINIVAS
62	O.S. 1518/2016 (EVIDENCE.) IA/1/2016	16-11-2020	Ramappa Vs Narayanappa	M Srinivas
63	O.S. 173/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	16-11-2020	Chandrashekar V Vs Gangadharaiah T G, Since dead by his LRs Jayamma	Rajanna
64	O.S. 690/2017 (EVIDENCE.) IA/1/2017	16-11-2020	Narayana K Vs Ramakka	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
65	O.S. 1063/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	16-11-2020	Ramaiah K M Vs Muniyappa	D A Shivakumar
66	Misc 74/2019 (SUMMONS) IA/1/2019	07-12-2020	Savithamma Vs Rajashekar K P	P Mahesha
67	O.S. 254/2020 (SUMMONS) IA/1/2020	07-12-2020	Galappa Vs Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
68	O.S. 644/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-12-2020	SHIVA SUBRAMANYA Vs RAKESH C	MYLARAIAH ASSOCAITES
69	O.S. 654/2020 (NOTICE) IA/1/2020 IA/2/2020	07-12-2020	MUNIAMMA Vs ASHWATHAMMA ALIAS NARAYANAMMA	MANJUNATH C N
70	O.S. 652/2016 (A.D.R) IA/1/2016	07-12-2020	Krishnamurthy A N Vs Narasimha Murthy	Narasimhamurthy
71	O.S. 280/2019 (A.D.R) IA/1/2019 IA/2/2019	07-12-2020	Srinivasa murthy G V Vs Veerabhadraiah G	N Nagaraju

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
05.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 262/2008	1. O.S. 42/2008
2. FDP 16/2010	2. O.S. 794/2012
3. O.S. 1656/2012	3. O.S. 58/2013
4. O.S. 879/2015	4. O.S. 715/2013
5. O.S. 377/2016	5. FDP 02/2013
6. O.S. 1151/2017	6. O.S. 186/2016
7. O.S. 1074/2019	7. O.S. 302/2016
8. O.S. 1794/2019	8. O.S. 1526/2012
9. O.S. 810/2020	
10. MC 270/2019	
11. O.S. 965/2014	

IV ASCJ 03.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 05-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1151/2006	Hearing
02	O.S. 373/2006	Evidence
03	O.S. 2022/2006	Evidence
04	O.S. 407/2007	Evidence
05	O.S. 755/2007	Evidence
06	O.S. 495/2007	Hearing
07	O.S. 598/2007	Hearing
08	O.S. 1415/2007	Hearing
09	O.S. 1703/2007	Hearing
10	O.S. 1574/2007	Arguments
11	O.S. 1795/2008	Hearing
12	O.S.517/2009	Arguments
13	Misc. 19/2014	Arguments
14	Misc.23/2014	Arguments
15	R.A. 65/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1414/2007	Hearing
02	O.S. 1030/2007	Evidence
03	O.S. 1174/2007	Evidence
04	O.S. 488/2009	Evidence
05	O.S. 179/2009	Hearing
06	O.S. 668/2009	Hearing
07	O.S. 1149/2009	Hearing
08	Misc. 24/2014	Arguments
09	R.A. 37/2014	Arguments
10	ECA 1/2014	Arguments
11	O.S. 292/2015	Arguments
12	Misc. 111/2016	Arguments
13	O.S. 1555/2016	Hearing
14	Ex. 132/2007	Orders
15	M.A. 59/2020	Orders

nt 03/10/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.